

Accommodation for Supreme Court Judges

1371. SHRI CHIRANJI LAL SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of judges of Supreme Court who are without Government accommodation; and

(b) the steps taken or proposed by Government to provide accommodation to them?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Four Judges are without official accommodation.

(b) As desired by the Hon'ble Chief Justice of India 8 (eight) bungalows were placed at the disposal of Supreme Court Judges pool on vacation basis. Two bungalows have already fallen vacant and efforts are being made to get the remaining bungalows vacated at the earliest.

Requirement and Imports of Essential Commodities

1372. SHRI K. RAMAMURTHY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have made assessment of the annual demand and supply of essential items of food commodities, such as foodgrains, pulses, edible/vegetable oils, milk and sugar in the country;

(b) if so, the annual break-up of indigenous production and import content of each such commodity in terms of quantity; and

(c) the names of the countries from which the respective commodities were imported during 1987 to 1990, year-wise?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (c). The information is being collected and will be laid on the table of the House.

[*Translation*]

Scheme to Produce Silk From Dak Trees.

1373. SHRI HARISH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any comprehensive scheme under consideration of Indian Government to produce silk from oak trees in hill areas of Uttar Pradesh and Himachal Pradesh during the Eighth Five Year Plan period;

(b) if so, the details there-of; and

(c) the names of the places and value of silk produced during last three years, year-wise and to what extent this production is likely to increase during the Eighth Five Year plan?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The Central Silk Board has formulated a comprehensive project for production of 137 tonnes of Oak Tasar silk over a period of 5 years, in the states of Uttar Pradesh, Himachal Pradesh, Jammu & Kashmir, Manipur, Nagaland, Assam, Arunachal Pradesh & Mizoram. The total cost of the project is Rs. 45.50 crores, the implementing agencies would be the Central Silk Board and the concerned States.

(c) Dak Tasar silk is produced in the states of Arunachal Pradesh, Manipur, Mizoram, Nagaland, Himachal Pradesh,

Jammu & Kashmir and Uttar Pradesh. The following table shows the total production of oak tasar silk with value produced during the last 3 years.

| Year | Production (in tonnes) | Value * (Rs. in lakhs) |
|---------|------------------------|------------------------|
| 1986-87 | 1.00 | 6.00 |
| 1987-88 | 2.50 | 15.00 |
| 1988-89 | 1.00 | 6.00 |

* (@ Rs. 600 per kg)

Under the normal Eighth Five Year Plan programme the sub-group on sericulture has recommended to achieve a target production of 50 tonnes of Oak Tasar Silk.

[English]

Import of Wool Tops and Wool Yarn

1374. SHRI RAJVEER SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the quantity of greasy wool, wool tops, woollen and worsted yarns imported during 1989-90, respectively;

(b) the C.I.F. value of all the above commodities; and

(c) how it compares with the figures of 1987-88?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Since the financial year 1989-90 is not yet over, the figures for years 1987-88 and 1988-89 are given below: Import of wool tops during 1987-88 and 1988-89 is nil. The estimated import of raw wool and woollen/worsted yarn during 1987-88 and 1988-89 is as follows:—

| | Year | Quantity | C.I.F. value in Rs. crores |
|---|---------|------------------------|----------------------------|
| Raw wool | 1987-88 | 29.0 (Mil . kg) | 246.50 |
| | 1988-89 | 28.0 (Mil . kg.) | 350.00 |
| Woollen/worsted yarn (Under Advance Licensing and REP SCHEMES) | 1987-88 | 1.45 (lakh . kgs.) | 2.48 |
| | 1988-89 | 14.85 (lakh . kgs.) | 25.10 |